CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 101/TT/2025

Subject : Petition for determination cum truing up of the transmission

tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for One No. 125 MVAr, 420 kV Bus Reactor at Kala Amb Sub-station in

the Northern Region.

Date of Hearing : 17.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Petitioner : POWERGRID Kala Amb Transmission Limited (PKATL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 22

Others

Parties Present : Shri Shashi Bhushan, PGCIL

Shri Ashish Alankar, PGCIL Ms. Ashita Chauhan, PGCIL Ms. Priyansi Jadiya, CTUIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition has been filed for the determination cum truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 tariff period for One No. 125 MVAr, 420 kV Bus Reactor at the Kala Amb Sub-station in the Northern Region.

- 2. None were present on behalf of the Respondents, despite notice, except CTUIL.
- 3. Considering the submissions made by the Petitioner's representative, the Commission directed as under:
 - (a) The Respondents to file their respective replies, if any, within three weeks with a copy to the Petitioner, who may file its rejoinder, if any, within two weeks thereafter.
 - (b) The Petitioner to provide the following information on an affidavit within two weeks, with an advance copy to the Respondents:
 - (i) A copy of the CPM / Gantt Chart and Form-12 depicting the actual completion of different supply, erection, testing, and



- commissioning activities vis-à-vis the original schedule for the transmission asset.
- (ii) Details of the abstract cost estimates along with the Investment Approval.
- 4. The Petition will be listed for the hearing on **10.6.2025**.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

